

LOK SABHA

LOK SABHA

Wednesday, March, 26, 1980/Chaitra
6, 1902 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Land for Industries in Backward Areas of Gujarat

+

*203. SHRI AMARSINH V.
RATHAWA:

SHRI AHMED M. PATEL:

Will the Minister of INDUSTRY be
pleased to state:

(a) the names of industrially back-
ward districts in Gujarat State;

(b) whether there is any proposal
to allot land for setting up industrial
units in those areas; and

(c) if so, the criteria adopted and
the names of the Government agen-
cies through which land is being al-
lotted?

THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
(SHRI CHARANJIT CHANANA):

(a) to (c) A statement is laid on the
Table of the House.

(a) Amreli, Banaskantha, Bhav-
nagar, Broach, Junagadh, Kuth
Mehsana, Panchmahals, Sabhar-
kantha and Surendranagar dis-
tricts of Gujarat have been declared
backward to qualify for concessional
finance from the financial institutions.
Out of these districts Panchmahals,
Broach and Surendranagar also
qualify for Central Investment Sub-
sidy and units set up there are eligi-
ble for subsidy at 15 per cent of

fixed investment subject to a maxi-
mum of Rs. 15.0 lakhs.

(b) Allotment of land for setting
up industries is the concern of State
Government.

(c) In Gujarat, sheds and plots are
allotted to Industrial entrepreneurs
by the Gujarat Industrial Develop-
ment Corporation.

श्री अमर सिंह राठवा : मंत्री जी ने
बतलाया है कि गुजरात के कुछ जिलों
को पिछड़ा-हुआ माना हुआ है, लेकिन
हमारे यहां बड़ौदा जिला ऐसा जिला है,
जिस में आदिवासी प्रजा ज्यादा है,
सूरत जिले में भी ऐसी ही स्थिति है।
मैं चाहता हूँ कि इन जिलों के लिये
भी पिछड़ेपन के आदेश दिये जाने चाहिये।
जो उद्योग वहां पर चलते हैं वे शहरी-
करण से प्रभावित है, यदि आप इन को
पिछड़ा जिला घोषित कर देंगे तो जो मजदूर
आर किसान शहरों में काम करने के लिये
आते हैं और जहां कम मजदूरी दे कर
उनको लूटा जाता है, उन के लिये
ग्रामों में छोटे उद्योगों की स्थापना करके
उनको काम दिया जा सकता है और
उन के लिये रोजी-रोटी की व्यवस्था
हो सकती है। क्या सरकार के पास
इस तरह को कोई योजना है?

SHRI CHARANJIT CHANANA:
We will examine the valuable sug-
gestion made by the hon. members
in consultation with the Planning
Commission, which has appointed a
committee on the development of
backward areas.

श्री अमर सिंह राठवा : जिन क्षेत्रों
को पिछड़ा क्षेत्र घोषित किया गया है
वहां पर भी मुख्य शहरों में ही उद्योग

शुरू किये जाते हैं, इस से आदिवासी क्षेत्रों को या जहाँ पर पिछड़े लोग ज्यादा रहते हैं उन को लाभ नहीं पहुंचता है। क्या सरकार के पास इन जगहों पर उद्योग स्थापित करने की कोई योजना है?

श्री चरणजीत चानना : यह काम राज्यों की सलाह पर होता है। जिन जिलों को पिछड़ा डिक्लेअर किया गया है, उन के लिये प्लानिंग कमीशन ने एक कमेटी बनाई थी, जिसने सब बातों को स्टडी कर के किया है। इस एरिये के लिये अगर कोई प्राबलम आप के सामने हो तो आप हम को बतला दीजिये, हम उस को भी कमेटी को रेफर कर देंगे। जो बातें ग्रानरेबिल मेम्बर साहब ने कही है, वे सारी डिटेल्स वे हम को दे दें और हम उन को देख लेंगे।

SHRI DIGVIJAY SINGH: The Government has declared the districts as industrially backward. Would there be a proposal of Government for having treated not districts as backward but talukas as backward so that more equitable distribution of development of industries is there?

SHRI CHARANJIT CHANANA: In fact the hon. Member has raised a very relevant question. The reply to this is that we already have two stratum as far as development of industrially backward areas in this country is concerned. One is the industrially backward districts and the second is industrially backward areas. It may be a district or a patch of district. It is done already. In this connection I would like to draw the attention of the hon. Member to Chapter 6 regarding guidelines for industries and Chapter 1 for policies and procedure.

श्री सोमबी भाई डामोर : इंडस्ट्री शुरू करने के लिये जो कन्सेशन्स दिये जा रहे हैं, वे हरिजन और आदिवासियों के लिये

भी हैं लेकिन मैं जानना चाहता हूँ कि जो हरिजन और आदिवासी अपनी इंडस्ट्री चलाना चाहते हैं क्या उन को 100 पर सेन्ट लोन और दूसरी सुविधाएं और ज्यादा आप देने के लिये तैयार हैं?

श्री चरणजीत चानना : यह जो आप का प्रश्न है, यह इन्डस्ट्रियली बैकवर्ड एरियाज का है। जातियों के आधार पर ऐसे एरिन्ज नहीं बने हैं परन्तु ऐसा होता है और यह कोइन्सीडन्स की बात है कि ये दोनों इकट्ठे मिल जाते हैं लेकिन कास्ट्स की बेसिस पर अभी तक सरकार ने कुछ नहीं किया है और सारा काम एकोनामिक बेसिस पर किया गया है।

SHRI JAIDEEP SINGH: In continuation of the question asked by Shri Digvijay Singh, in Gujarat there are three districts which have been declared as backward. Now, all these three districts naturally are not backward. In fact, parts of these districts are as developed as many others but some are very backward and, therefore, this question was asked. Because unless that is done, what is tending to happen at the moment is that industries are being located in the forward areas of these districts which are close to very big industrial areas like Baroda.

SHRI CHARANJIT CHANANA: I have already drawn the attention of the House that there is a Committee headed by Mr. Sivaraman, known as National Committee on the Development of Backward Areas. They are studying the economic impact of the policies etc. of these very areas. They are also considering the issue which the hon. Member has raised.

श्री मोतीभाई आर. चौधरी : यह जो प्रश्न किया गया है, उस में तीन डिस्ट्रिक्ट्स जो हैं, उन को पिछड़ा हुआ जाहिर किया गया है। इस के अलावा बनासकांटा मेहसाना और अमेरली भी पिछड़े हुए जिले हैं। मैं

मानना चाहता हूँ कि क्या मंत्री जी उन को भी पिछड़ा घोषित करेंगे।

श्री चरणजीत चानना : मानरेबिल मेम्बर को यह सूचित किया गया है, हाउस को यह जो प्रश्न उठाया गया है, उस के बारे में सूचित किया गया है लेकिन जो इशू अभी मानरेबिल मेम्बर ने रज किया है, इस प्रकार के जो इशूज हैं, उन के बारे में नेशनल कमेटी मान दि डेवलपमेंट ग्रॉफ बेकवर्ड एरियाज कंसिडर कर रही है। जब तक उस कमेटी का काम पूरा नहीं हो जाता, तब तक क्या किया जायेगा और क्या नहीं किया जायेगा, इस के बारे में कुछ नहीं कहा जा सकता।

SHRI XAVIAR ARAKAL: The hon. Minister has said that a sub-committee is looking into the plans and sanctioning of these projects. But I would like to say that certain units have failed miserably. Has the Government considered the causes of failure of those industrial units which were started by the Government and whether they are considering to give some help to these industrial units?

SHRI CHARANJIT CHANANA: As far as the norms for identifying the areas are concerned, the Committee I have referred to is not re-considering the norms at all. The norms remain the same. It is only the functioning and the growth of these areas which has been considered by this Committee. In the process, if there are some areas to which the attention of the Committee is drawn, the Committee would consider that aspect.

SHRI B. K. NAIR: We have to make a distinction between industrially backward and industrially not so backward districts as well as the backward & not so backward States. In Kerala we feel we are industrially very backward. In spite of all the

facilities available, no new industrial unit is coming up in our State. Therefore, while setting up industrial ventures in the country, will the hon. Minister consider the backward States? Would he also evolve a formula by which the capital investment by the Centre will be distributed throughout the country on a population basis?

SHRI CHARANJIT CHANANA: The hon. Member has shifted from the district to the State. In fact, the district is a part of the State. The object of identifying these areas as industrially backward districts or areas is to promote higher development in those areas and, therefore, in those States. If you see the list of industrially backward districts, you will see that the industrially backward States have the maximum number of such districts and areas. Therefore, this is already being covered by the scheme of industrially backward areas.

Mishap at Tarapur Atomic Power Station

+

SHRI SATISH AGARWAL:

*204. SHRI SHIV KUMAR SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether the attention of Government has been drawn towards a news item appearing in "The Hindustan Times" dated the 2nd March, 1980 under the caption "Major nuclear mishap averted";

(b) if so, the details thereof and the steps being taken to avoid such dangers; and

(c) the action being taken against those responsible for proper maintenance of the Power reactor at Tarapur?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) Yes, Sir.